

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2692

ANSWERED ON:10.12.2012

DRY PORTS

Thakor Shri Jagdish

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to establish Dry Ports in the country;
- (b) if so, the details thereof along with the locations identified for the purpose, State-wise; and
- (c) the time by which such ports are likely to be established?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) Government encourages the establishment of Dry Ports in the country, both for facilitating export and import of cargo from the hinterland as also to reduce pressure on the facilities at the coastal ports. An Inter Ministerial Committee (IMC), functioning in the Department of Commerce since 1992 acts as a single window clearance for establishment of dry ports such as Inland Container Depots (ICDs) and Container Freight Stations (CFSs). After approval of IMC and issue of Letter of Intent, and once the required infrastructure facilities are developed at these ICDs/ CFSs, these are notified as 'Customs Area' under the provisions of Customs Act, 1962 for making them functional as Dry Ports.

(b) & (c) The IMC has approved total of 263 projects till date. At present, 184 projects are functioning and others are under implementation. The State-wise details of projects is attached at Annexure-I.